

Shri S. C. Samanta: May I know, Sir, whether the amount sanctioned to India according to the recommendations of the Consultative Committee meeting which was held at Bombay last has been given to us and we have spent it?

Shri B. R. Bhagat: There is no such specific sanction for any country. The practice is for the countries to contribute to the common development pool.

TRIPURA CIVIL SERVICE ASSOCIATION

*1918. **Shri Dasaratha Deb:** Will the Minister of States be pleased to state whether it is a fact that the Tripura Civil Service Association has applied for Registration under the Societies Registration Act?

The Minister of Home Affairs and States (Dr. Katju): There is no recognised body known as the Tripura Civil Service Association. In February last nine members of the former Tripura Civil Service applied for registration as a Society under the Societies Registration Act, 1860. The application is under consideration.

Shri Dasaratha Deb: May I know, Sir, whether after the re-organisation the basic pay of Tripura civil servants is below the basic pay of a police constable?

Dr. Katju: I require notice of that question.

TEMPLE AT TANJORE SURVEY

*1920. **Shri Muniswamy:** Will the Minister of Education be pleased to state:

(a) whether any archaeological survey is being carried on in the great Temple at Tanjore in the Madras State; and

(b) whether anything new has been discovered recently by the said survey?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). Yes, Sir.

Shri Muniswamy: May I know, Sir, whether it is under the contemplation of Government to undertake any other archaeological survey in the Madras State?

Shri K. D. Malaviya: I do not know about that. Near about this painting survey of works of historical and archaeological importance will certainly be taken up.

Shri Muniswamy: May I know, Sir the details of the new discovery made in the recent survey?

Shri K. D. Malaviya: As a result of these paintings discovered round the sanctum of the temple belonging to the Chola period, a series of 108 panels of base-reliefs were found out indicating the dance poses of Shiva as Nataraja. The paintings as well as the sculpture panels throw a flood of light on Shaivism, Shiva Hymnology and Shiva Leela.

Shri Muniswamy: Is the survey still going on and if so how long will it continue?

Shri K. D. Malaviya: The survey has been going on since 1930.

Shri T. S. A. Chettiar: May I know, Sir, whether Government have any idea of publishing these paintings, so that they may be available to the public? They are very popular and very fine.

Shri K. D. Malaviya: Government will try to give publicity to these paintings.

Shri T. S. A. Chettiar: It is not giving publicity—I meant publishing these things.

Shri K. D. Malaviya: We will think about it.

Shri N. Somana: To which period have these paintings been traced?

Mr. Deputy-Speaker: To the Chola period.

DEFENCE MINISTRY LAND IN DEHRI-ON-SONE

*1923. **Shrimati Tarkeshwari Sinha:** Will the Minister of Defence be pleased to state:

(a) whether Government have decided to settle the land belonging to them in Dehri-On-Sone, with private individuals;

(b) if so, whether Government are aware of the fact that the land was used previously as a playground for local students, before it was taken over by the Ministry; and

(c) whether any representations have been made by the people of that area to hand over the land to the local municipality for converting it into a park or a playground?

The Deputy Minister of Defence (Sardar Majithia): (a) A proposal to this effect is under consideration.

(b) The land was acquired in 1856. There is no record to show the purpose for which this land was being used before acquisition.

(c) A representation has been received by the local Military Estates Officer to this effect.